

infusion of Rs. 24,425 crore for Air India for the period 2012-13 to 2016-17. However, the Gross Budgetary Support approved is Rs. 15,096 crore.

(c) The matter has been taken up with Planning Commission for enhancement of budgetary support.

Project Air Kerala

1111. SHRI AVINASH PANDE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Kerala has decided to go ahead with its Air Kerala project to operate flights to the Gulf sector;

(b) the average cost of initial stages of the project and the annual cost of maintenance of the project;

(c) the challenges to be faced by the State Government operating an airline; and

(d) the ways in which Government plans to deal with the challenges, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) to (d) The Government of Kerala has informed that the Cochin International Airport Ltd. had worked out a project for starting 'Air Kerala' airlines as its subsidiary. However, no formal proposal has so far been received by this Ministry in this regard. Hon'ble Minister of Civil Aviation in a meeting with the Chief Minister of Kerala agreed to consider any such proposal, in case received from the Government of Kerala.

Airport Development Fee

1112. SHRI PIYUSH GOYAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has once again imposed the Airport Development Fee at various airports which was cancelled earlier;

(b) if so, the details thereof;

(c) the reasons for such a fee being allowed to be collected and cancelled in the first place; and